

"Distress Areas" in the country and the people affected

1145 SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) the villages of the States and Districts which should be called "distress areas" because of acute scarcity, high prices of essential commodities, growing unemployment and poverty,

(b) the total number and proportion of people affected in each State,

(c) the total number of people given relief work in each State; and

(d) whether Government are considering to declare some parts of the country as "famine areas"?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE) (a) to (c) Three statements (I II & III) are laid on the Table of the House [Placed in Library See No LT 5239/73]

(d) Although there is no proposal to declare some parts of the country as "famine areas", 54 Districts in various States have been identified as chronically drought prone districts

**Families Benefited through land distribution**

1146 SHRI JYOTIRMOY BOSU Will the Minister of AGRICULTURE be pleased state

(a) the total number of families benefited in each State through land distribution as a result of the recent legislation on land ceiling and

(b) their State wise break up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE) (a) and (b) The ceiling laws in most of the States were revised recently and as yet it is too early to assess the surplus area distributed

or the number of families benefited. However, in Kerala, where the amended ceiling law has been in operation for some time now, it is reported that 1192 acres of surplus land was distributed to 1336 families including 573 families belonging to the scheduled castes and the scheduled tribes

**Grants to Educational Institutions in India by U.S. Foundations**

1147 SHRI JYOTIRMOY BOSU Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) purpose wise grant to each educational institution in India by the US Ford Foundation, Rockefeller Foundation and other US Foundations year-wise,

(b) how these grants were disposed of during the same period,

(c) whether the foundation representatives are represented in the Governing bodies or academic councils of some grant receiving institutions, and if so, the names of such institutions, and

(d) in which capacity the Foundations are represented in some of the bodies of these institutions?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) (a) to (d) The information is being collected and will be laid on the Table of the House

**Flourishing Trade in Adulterated Medicines in India**

1148 SHRI JYOTIRMOY BOSU Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether his attention has been drawn to the flourishing trade in adulterated medicines in India in general and West Bengal in particular,

(b) if so, how many cases involving trade in spurious drugs have been re-